

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

RAJASTHAN HIGH COURT, JODHPUR
N O T I C E

DATED: 06/12/2017

IT IS NOTIFIED TO ALL CONCERNED THAT ON THURSDAY DATED 07/12/2017, DUE TO NON SITTING OF HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS IN POST-LUNCH SESSION, DIVISION BENCH OF COURT NO-2 WILL WORK UPTO 1.00 PM.

HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR WILL SIT IN SINGLE BENCH IN COURT NO-14 FROM 2.00 PM TO 4.30 PM AND HEAR THE CASES LISTED BEFORE SINGLE BENCH OF COURT NO-16 FROM S.NO.1 TO 40 (EXCEPT PART-HEARD AND TIED UP CASES).

BY ORDER

DY. REGISTRAR (JUDL.)

* * *

Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :3

HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
105	C.W. 16050/2017 1301 (STAY)	M/S. JK LAKSHMI CEMENT LIMITED STATE OF RAJASTHAN & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
106	S.A.W. 1088/2017 0515 (STAY)	URMILA STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
107	S.A.W. 1092/2017 2604 (STAY)	MANISH KUMAR MAHARANA PRATAP UNIVERSITY OF A.&T. &ORS	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
108	S.A.W. 1096/2017 5600 (STAY)	CHHATRAVEER SINGH COLONEL BHAWANI SINGH & ORS.	SANDEEP SHAH-P MRS P SHAH-P

RAJASTHAN HIGH COURT, JODHPUR
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Supplementary Causelist

Thursday Dated : 07/12/2017

Court No :4

HON'BLE MS. JUSTICE NIRMALJIT KAUR

(SUPPLEMENTARY)

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN AFTER COMPLETION OF ADMISSION
FRESH CASES LISTED IN THE MAIN CAUSE LIST.

S.No.	Case Type /No	Title of The Case	Name of Advocate
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FINAL DISPOSAL AT ADMISSION STAGE

81	C.W. 3667/2013	NEELU KANWAR & ANR JAI NARAIN VYAS UNIVERSITY, JOD. & ORS	DR. NUPUR BHATI-P Dr. NUPUR BHATI-P	DEEPESH BENIWAL-R
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2604 (STAY) AT 10.30 AM

FOR FRESH ADMISSION WITH STAY

82	C.W. 16081/2017	KIRAN PATEL STATE OF RAJASTHAN & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P KISHORE CHOUHAN-P OP VISHNOI-P	
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2604 (STAY)

FOR ORDERS - FINAL DISPOSAL

83	C.W. 3256/2013	THE LAKE PALACE HOTELS & MOTELS P. LTD STATE & ANR	MANISH SHISHODIA-P ADITI LODHA-P ANIRUDH KHATRI-P ASLAM NAUSHAD-P GORAV SHRIMALI-P MS SINGHVI-P RAMIT MEHTA-P SHREYANSH MEHTA-P	MA SIDDIQUI-R DINESH OJHA-R PR SINGH,AAG-R SAJJAN SINGH,AAAG-R SANJAY RAJ PALIWAL-R
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1806 (STAY) AT 3.30 PM
EX.9

RAJASTHAN HIGH COURT, JODHPUR
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Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :5

HON'BLE MR. JUSTICE SANDEEP MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT			
145	CRL.R. 1356/2016 0206	SHANKER LAL & ANR. STATE	DR SACHINE ACHARYA-P Dr. PRAMILA ACHARYA-P
With 146	CRL.R. 263/2017 0206	VISHAL @ MONU STATE	MRIDUL JAIN-P ANURADHA JAIN-P BHAGAT DADHICH-P KC SHARMA-P
With 147	CRL.R. 336/2017 0206	PAWAN KUMAR STATE	MRIDUL JAIN-P BHAGAT DADHICH-P KC SHARMA-P SMT ANURADHA JAIN-P
FOR ORDERS			
148	CRL.M.PET. 3510/2017 0204 (STAY)	VIJAY GOYAL @ PINTU STATE & ANR	PR MEHTA-P DEEPIKA SONI-P
FOR FRESH ADMISSION WITH STAY			
149	CRL.M.PET. 4351/2017 0204 (STAY)	DR. PRATIBHA SANKHLA STATE	SUNIL JOSHI-P MS DEORA-P SP JOSHI-P
FOR FRESH ADMISSION WITHOUT STAY			
150	CRL.M.PET. 4272/2017 0204	ANIL KUMAR STATE & ANR	LALIT K PUROHIT-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
151	CRL.M.PET. 1395/2013 0204 (STAY)	DR.AVADH BIHARI STATE & ANR.	CS KOTWANI-P HR VISHNOI-P SURENDRA SINGH-P
152	CRL.M.PET. 1039/2016 0204 (STAY)	RAHMAN KHAN STATE & ANR.	VARSHA BISSA-P ML BISSA-P
153	CRL.M.PET. 2488/2016 0204 (STAY)	MAHENDRA STATE & ANR.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PANKAJ ARORA-P
154	CRL.M.PET. 2649/2017 0204 (STAY)	SHAHROUKH KHAN STATE & ORS.	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P
FINAL DISPOSAL AT ORDER STAGE			
155	CRL.M.PET. 2554/2017 0204 (STAY) (A/W CRLMP 3076/2017)	RANARAM CHOUDHARY & ANR. STATE & ANR.	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
156	CRL.A. 1003/2015 0107 (EXP - 13)	SURJE KHAN @ SUJIA UNION OF INDIA (NCB)	ML VISHNOI-P RS GILL-P MR PAREEK SPP NCB-R
With			
157	CRL.A. 899/2015 0107	RAMRAKH RAM BISHNOI N.C.B. JODHPUR	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P SUSHMA DHARA-P MR PAREEK SPP NCB-R
With			
158	CRL.A. 1004/2015 0107	GORDHAN RAM UNION OF INDIA (NCB)	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P ML BISHNOI-P TARUN DHAKA-P MR PAREEK SPP NCB-R
With			
159	CRL.A. 1005/2015 0107	GANI KHAN UNION OF INDIA (NCB)	RS GILL-P MR PAREEK SPP NCB-R
With			
160	CRL.A. 1006/2015 0107	ANAND SINGH UNION OF INDIA (NCB)	PK SHARMA-P NAMITA SHARMA-P PANKAJ GUPTA-P RAHUL SHARMA-P RS GILL-P

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Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :6

HON'BLE MR. JUSTICE P.K. LOHRA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
111	C.M.A. 3203/2017 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. MANDEEP KAUR & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P
FOR ORDERS			
112	C. RES 236/2017 4200 IN CMA 4555/2011	BAJAJ ALLIANZ GENERAL INS.COMPANY LTD. SUGNA DEVI & ORS.	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
MATTERS LISTED FOR REFERENCE TO NATIONAL LOK ADALAT SCHEDULED			
113	C.M.A. 1764/2004 0603	SHANTI DEVI RAJU MALOTIYA & ORS	DS THIND-P VD VYAS-R
114	C.M.A. 1808/2004 0603	MAYA DEVI RAJU MALOTIYA & ORS	DS THIND-P SS KHATRI-R

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Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :8

HON'BLE MR. JUSTICE VIJAY BISHNOI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
158	C.W. 15041/2017	BHANWARI DEVI STATE OF RAJASTHAN & ORS. 5400 (STAY) A/W CW 2792/17 LISTED IN MAIN LIST AT S.NO. 90	AKHILESH RAJPUROHIT-P	
159	C.W. 16033/2017	SHARAFAT HUSSAN ASAM UNION OF INDIA & ORS. 4300 (STAY)	TS CHAMPAWAT-P	
160	C.W. 16047/2017	SMT. SHARMILA & ANR STATE & ORS. 4300 (STAY)	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	
FOR ORDERS				
161	C.W. 311/2015	PRAHLAD RAM & ORS. THE STATE OF RAJASTHAN & ORS. 1600 (STAY)	SP SHARMA-P I R CHOUDHARY-P MS RATHORE-P	AK RAJVANSHY-R OP BOOB-R SANJEET PUROHIT-R
With	162	C.W. 8858/2016	THANA RAM & ORS UNION OF INDIA & ORS. 1600 (STAY)	LR PUNIA-P AK RAJVANSHY-R I R CHOUDHARY-P RJ PUNIA-P
FOR ORDERS ON INTERIM APPLICATION				
163	C.W. 3694/2017	PEP SINGH STATE OF RAJASTHAN & ORS. 5200 (STAY)	RAVINDRA SINGH-P OP MEHTA-P VIKRAM SINGH-P	MANISH PATEL AGC-R GIRDAHR SINGH-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
164	C.W. 14063/2017	SONI BAI HEMLATA & ORS. 2203 (STAY)	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P	KULDEEP MATHUR-R ABHISHEK SHARMA-R
With	165	C.W. 6270/2015	SONI BAI JAT STATE OF RAJ. & ORS. 5200 (STAY)	KAPIL PUROHIT-P HIMANSU PUROHIT-P DEEPAK MENARIA-R MANISH PATEL AGC-R SURESH SHRIMALI-R

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Supplementary Causelist
Thursday Dated : 07/12/2017
Court No :9

HON'BLE MR. JUSTICE ARUN BHANSALI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
163	C.W. 1590/2017 0503 (STAY)	PRABHU DAS STATE OF RAJASTHAN & ORS.	SD VYAS-P NS RATHORE-P SANJAY VYAS-P
164	C.W. 10474/2017 0511 (STAY)	NITIN JAIN RAJ.STATE MINES & MINERALS LTD. & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN -P SANDEEP SHAH-P
FOR ORDERS ON INTERIM APPLICATIONS			
165	C.W. 121/2017 0515 EX 10	DR. SATYAPRAKASH SHARMA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	BM AGGARWAL-P Dr. DHANKANWAR RAJPUROHIT-P VK AGGARWAL-P
FOR FRESH ADMISSION WITH STAY			
166	C.W. 16055/2017 0511 (STAY)	RAMESH STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
167	C.W. 16057/2017 0511 (STAY)	SOHAN LAL STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
168	C.W. 16059/2017 0511 (STAY)	SURESH KUMAR RAO STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
169	C.W. 16132/2017 0510 (STAY)	MUKESH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
170	C.W. 16133/2017 0505 (STAY)	KAMAL KISHORE CHHOTIYA & ORS. STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ANKUR MATHUR-P DS SODHA-P
171	C.W. 16137/2017 0510 (STAY)	RAJESH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
172	C.W. 11081/2017 0503 (STAY)	MANA RAM VISHNOI STATE OF RAJASTHAN & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P
173	C.W. 12766/2017 0510 (STAY)	DR.UMMED SINGH POONIA STATE OF RAJASTHAN & ORS.	HARISH PUROHIT-P HARSHVARDHAN SINGH-P
MATTERS LISTED FOR REFERENCE TO NATIONAL LOK ADALAT SCHEDULED			
174	C.W. 2540/2011 0516	BASANT KUMAR GUPTA STATE & ORS	RAKESH ARORA-P BS CHOUDHARY-P
175	C.W. 1059/2012 0516 EX 8	SURESH VYAS STATE (FINANCE) & ORS	ASHOK CHHANGANI-P KULDEEP MATHUR-P
TO BE MENTIONED			

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
TO BE MENTIONED			
176	C.R. 190/2016	SMT. GEETA DEVI & ORS. PUSHAP CHAND & ORS.	SAJJAN SINGH-P RR VYAS-R
4100			

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Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :10

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
275	CRL.M.PET. 4186/2017 0204 BEFORE	SMT MANOHAR KANWAR STATE	TEJA RAM CHOUDHARY-P	PP-R
276	CRL.M.PET. 4335/2017 0204 BEFORE	PRAPHOOL KANWAR STATE	TEJA RAM CHOUDHARY-P	PP-R
277	CRL.M.PET. 4337/2017 0204 BEFORE	CHANDRA BHAN SINGH STATE	TEJA RAM CHOUDHARY-P	PP-R
278	CRL.M.PET. 4339/2017 0204 BEFORE	SMT MANOHAR KANWAR STATE	TEJA RAM CHOUDHARY-P	PP-R
FOR ORDERS				
279	WRIT M.APPL 303/2017 4200	SAJJAN SINGH & ORS. STATE OF RAJASTHAN & ORS.	BS DEORA-P KP RAJ SINGH-P	
280	WRIT M.APPL 305/2017 4200	NARANGI GAVARIYA STATE OF RAJASTHAN & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	
281	C.W. 13253/2017 0515 (STAY)	MONU STATE & ANR	NIHAR JAIN-P DR. NIKHIL DUNGAWAT-P	SS LADRECHA-R VIKASH CHOUDHARY-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
282	C.W. 15993/2017 0515 (STAY)	MANOJ GODARA STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	SS LADRECHA AAG-R
283	C.W. 16062/2017 0515 (STAY)	PARSARAM CHANGAL STATE OF RAJASTHAN & ORS.	INDER JEET YADAV-P VANDANA CHOUHAN-P	SS LADRECHA AAG-R
284	C.W. 16063/2017 0515 (STAY)	SARITA KUMARI STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SS LADRECHA AAG-R
285	C.W. 16071/2017 0515 (STAY)	DINESH BUGASARA BOARD OF SECONDARY EDU.,RAJ.AJMER & ORS.	RAMDEV POTALLIA-P	
286	C.W. 16072/2017 0515 (STAY)	HAJARI LAL BOARD OF SECONDARY EDU.,RAJ.AJMER & ORS.	RAMDEV POTALLIA-P	
287	C.W. 16078/2017 0502 (STAY)	KHAIRU NISA & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P	
288	C.W. 16113/2017 0515 (STAY)	VINOD KUMAR MEENA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	SS LADRECHA AAG-R

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
289	C.W. 16114/2017 0515 (STAY)	SUBHASH CHANDRA SAINI STATE OF RAJASTHAN & ORS.	TANWAR SINGH RATHORE-P SS LADRECHA AAG-R
290	C.W. 16119/2017 0515 (STAY)	SURESH KUMAR MEENA STATE OF RAJASTHAN & ANR.	RAJESH K BHARDWAJ-P VR CHOUDHARY-P SS LADRECHA AAG-R
291	C.W. 16131/2017 0515 (STAY)	SANTOSH GODARA STATE OF RAJASTHAN & ORS.	OM RAJPUROHIT-P SHADAB KHAN-P SS LADRECHA AAG-R
292	C.W. 16138/2017 0515 (STAY)	DEVENDRA PARMAR STATE OF RAJASTHAN & ORS.	RC JOSHI-P
293	C.W. 16145/2017 0515 (STAY)	DEVENDRA KUMAR TOGASIYA STATE OF RAJASTHAN & ORS.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P SS LADRECHA AAG-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
294	C.W. 14302/2017 0515 (STAY)	VERSHA STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P PR SINGH AAG-R
With	295	C.W. 14304/2017 0515 (STAY)	AMIT SONI STATE OF RAJASTHAN & ORS. RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P PR SINGH AAG-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
296	C.W. 13969/2017 0515	RAJENDRA KUMAR YADAV STATE & ANR	SUKESH BHATI-P MP RANGA-P PR SINGH-R
With	297	C.W. 15232/2017 0515 (STAY)	FARHAD BANU & ORS. STATE OF RAJASTHAN & ORS. MAHAVEER BISHNOI-P HS BISHNOI-P

RAJASTHAN HIGH COURT, JODHPUR
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Supplementary Causelist

Thursday Dated : 07/12/2017

Court No :11

HON'BLE MR. JUSTICE DINESH MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
160	C.W. 11719/2017 4300 (STAY)	RAJESH MEWARA GORDHAN DAS & ORS.	CS RAJPUROHIT-P MS RAJPUROHIT-P	SP SHARMA-R
161	C.Ist.Appl 208/2006 3000 (STAY) (2ND STAY) EX.9	PUKHRAJ MARWAR GRAMIN BANK	RR NAGORI-P ALKESH AGARWAL-P NARENDRA THANVI-P RS CHUNDAWAT-P	JAGDISH VYAS-R NS RAJPUROHIT-R PAWAN OJHA-R VASUDEO VYAS-R
162	C.Ist.Appl 274/2015 3800	SMT. KUSUM SMT. SOSAR & ORS.	SL JAIN-P ABHINAV JAIN-P	NK RASTOGI-R RAJESH CHOUDHARY-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
163	C.W. 15260/2017 4300 (STAY)	RAJENDRA SWAMI ADDL.DIST.JUDGE NO.4 BIKANER & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P SURENDRA THANVI-P	
164	C.W. 16112/2017 4300 (STAY)	KESHAV DAS SINDHI UDAIPUR SAHKARI UPBHOKTA THOK BHANDARLTD	MANOJ BHANDARI-P	
165	C.W. 16144/2017 4300 (STAY)	JITENDRA SARPATA MANOHAR LAL & ANR.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P	

RAJASTHAN HIGH COURT, JODHPUR
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Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :13

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate		
FOR ORDERS - DEFFECT CASES					
92	CRL.R. 1391/2017 0208	GIRIRAJ BIRLA STATE & ANR	NK GURJAR-P	PP-R	
93	CRL.R. 1419/2017 0208	NIRBHAY SINGH STATE & ANR	PR MEHTA-P	PP-R	
FOR ORDERS - MISC.CASES					
94	SUSP. OF SENT. (APP) 1045/2017 0107 IN CRLA 1669/2017	MAN SINGH STATE	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P	PP-R	
95	SUSP. OF SENT. (APP) 1060/2017 0107 EX-6 IN CRLA 1401/2017	BUDHA RAM STATE	RAMNIWAS BISHNOI-P ML BISHNOI-P	PP-R	
With	96	SUSP. OF SENT. (APP) 843/2017 0107 EX-6 IN CRLA 1242/2017	AZAD @ RAFIQ STATE	MK PITALIYA-P HARI SINGH-P	PP-R
With	97	SUSP. OF SENT. (APP) 1052/2017 0107 IN CRLA 1679/17	MOHAMMAD HUSSAIN STATE	MK PITALIYA-P HARI SINGH-P	
98	SUSP. OF SENT. (APP) 1090/2017 0101 IN CRLA 1763/2017	AMBA & ANR. STATE	JVS DEORA-P	PP-R	
99	CRL.LV.A. 252/2017 0106	STATE BHARAT SINGH & ANR.	PP-P	VINEET JAIN-R	
With	100	CRL.LV.A. 253/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With	101	CRL.LV.A. 254/2017 0106	STATE BHARAT SINGH & ANR.	PP-P	VINEET JAIN-R
With	102	CRL.LV.A. 255/2017 0106	STATE BHARAT SINGH & ANR.	PP-P	VINEET JAIN-R
With	103	CRL.LV.A. 292/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With	104	CRL.LV.A. 294/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS - MISC.CASES				
With 105	CRL.LV.A. 295/2017 0106	STATE BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 106	CRL.LV.A. 296/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 107	CRL.LV.A. 297/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 108	CRL.LV.A. 298/2017 0106	STATE BHARAT SINGH & ANR.	PP-P	VINEET JAIN-R
With 109	CRL.LV.A. 299/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 110	CRL.LV.A. 300/2017 0106	STATE BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 111	CRL.LV.A. 301/2017 0106	STATE BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 112	CRL.LV.A. 302/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 113	CRL.LV.A. 303/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
With 114	CRL.LV.A. 304/2017 0106	STATE OF RAJASTHAN BHARAT SINGH & ANR	PP-P	VINEET JAIN-R
FOR FRESH ADMISSION WITH STAY				
115	CRL.A. 1938/2017 0102 (BAIL)	SHAMBHU NATH SHAH UOI	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P	DR. SACHIN ACHARYA SPPL.-R
116	CRL.R. 1413/2017 0107 (STAY)	VIKRAM SINGH STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	PP-R

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
117	CRL.R. 1490/2017 0208 (BAIL)	MISHRI LAL STATE	NARPAT S RAJPUROHIT-P PP-R
118	CRL.R. 1491/2017 0208 (BAIL) (A/WCRLR 1403/2017)	DALPAT SINGH & ANR STATE	GOPAL SINGH BHATI-P KULDEEP PUROHIT-P PP-R
FOR FRESH ADMISSION WITHOUT STAY			
119	CRL.A. 1995/2017 0103	RAMESH STATE	JVS DEORA-P PP-R
ADMISSION WITH NOTICE SERVED			
120	CRL.R. 1030/2015 0208 (STAY)	JAI KISHAN SMT. SHANKARI	RAKESH ARORA-P V CHOUDHARY -P PP-R SUDHIR SARUPARIA-R
121	CRL.R. 1186/2016 0208 (STAY)	HARI RAM STATE & ORS.	NISHANT MOTSARA-P PP-R
122	CRL.R. 431/2017 0205	RAJESH & ORS STATE & ANR	VINEET JAIN-P ASHOK KUMAR-P PP-R JITENDRA OJHA-R
123	CRL.R. 1161/2017 0208 (BAIL)	OM PRAKASH @ KEKIYA STATE	KC PANCHARIYA-P PP-R
FOR HEARING			
124	CRL.A. 525/2008 0103 For : 2004 Years, 12 Months & 7 Days.	DEVI LAL @ DEBU LAL & ANR. STATE	DLR VYAS-P MAHESH GOPA-P SURESH KUMBHAT-P PP-R
With			
125	CRL.A. 526/2008 0103 (BAIL)	BHINYA @ BHILIYA @ NAGJI RAM & ANR. STATE	DLR VYAS-P MAHESH GOPA-P PP-R
With			
126	CRL.A. 715/2008 0103 07/12/2004 10 YEAR	RADHEY SHYAM @ RAMESH NATH & ANR. STATE	RS GEHLOT-P PP-R
With			
127	CRL.A. 732/2008 0103	RADHEY SHYAM @ RAMESH NATH & ANR. STATE	BY POST-P JVS DEORA-P

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :14

HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT				
1	C.M.A. 1011/2017	M/S SOLANKI GREEN MARBLES PVT. LTD. KALU MASAR	NARENDRA THANVI-P ASHOK THANVI-P PS CHUNDAWAT-P	VD VAISHNAV-R MANOJ BHANDARI-R NARENDRA THANVI-R OP MEHTA-R VIPUL DHANDIA-R
	4000 (STAY)			
2	C.Ist.Appl 64/2006	RAMESHWAR LAL & ANR DEVI LAL & ORS	VISHAL SINGHAL-P BD MITTAL-P HR CHAWLA-P TRILOK JOSHI-P VISHAL SINGHAL-P	NL JOSHI-R HS SIDHU-R KIRTI JOSHI-R SL JAIN-R
	2800			
3	C.Ist.Appl 385/2011	SHANTI DEVI & ORS. GENERAL PUBLIC	MOTI SINGH-P JOGENDRA SINGH-P	
	1101			
4	C.IInd.APPL 122/1999	BANSHILAL ALIAS BANSHIDHAR LRS OF RANAMAL	BANSHI LAL-P SHIV PRAKASH-P SURENDRA SINGH-P	M SHISHODIA-R MANISH SHISHODIA-R
	0702			

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Supplementary Causelist
Thursday Dated : 07/12/2017

Court No :16

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

(SUPPLEMENTARY)

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN AT FIRST.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
Cr. Misc. Bail 439 crpc				
122	CRL.M.(BAIL) 8343/2017 0202 2ND BAIL	YAKUB STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	PP-R
123	CRL.M.(BAIL) 10208/2017 0202	GANESH SINGH STATE	RAVINDRA ACHARYA-P	PP-R RS CHOUDHARY-R
124	CRL.M.(BAIL) 10767/2017 0202	REKHA STATE	PANKAJ GUPTA-P	JS KHICHI-R HS SANDHU-R
125	CRL.M.(BAIL) 10939/2017 0202	MITHARAM STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P	PP-R
126	CRL.M.(BAIL) 11213/2017 0202	BAGGU SINGH STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P	PP-R
127	CRL.M.(BAIL) 11214/2017 0202	RAMKISHAN @ RAMA KHATI STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P	PP-R
128	CRL.M.(BAIL) 11230/2017 0202	NANDRAM @ NANDA STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	PP-R
129	CRL.M.(BAIL) 11244/2017 0202	NOOR MOHD. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	PP-R
Cr. Misc. Bail 438 crpc				
130	CRL.M.(BAIL) 11202/2017 0201	BANWARILAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	PP-R
FOR ORDERS -DEFFECT CASES				
131	CRL.A. 1655/2017 0113	IKBAL STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P	PP-R
132	CRL.M.(BAIL) 11218/2017 0202	LALA SINGH STATE	JITENDRA OJHA-P	PP-R
133	CRL.M.(BAIL) 11233/2017 0202	HURMA STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P	PP-R
FOR ORDERS				

Supplementary Causelist
Thursday Dated : 07/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
134	CRL.A. 1920/2017	GURJANT SINGH STATE	KULWANT SINGH-P PP-R
.....			
With			
135	CRL.A. 1551/2017	PRATAP SINGH STATE	HS SANDHU-P PP-R BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
	0113		
.....			
With			
136	CRL.A. 1702/2017	NAVEEN KHAN & ANR STATE	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P
	0113		
.....			
With			
137	CRL.A. 1888/2017	KISHANLAL STATE	VINEET JAIN-P PP-R ASHOK KUMAR-P KS LODHA-P
	0113		
.....			
With			
138	CRL.M.(BAIL) 10660/2017	NAVEEN KHAN & ANR. STATE	DR. RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P
	0202		
.....			
139	CRL.A. 1963/2017	CHAMPALAL @ CHAMPADAS & ORS STATE	RAJAT ARORA-P PP-R
	0113		
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